

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3850
ANSWERED ON 03RD JANUARY, 2019

DUAL FUEL USAGE

3850. SHRI PRALHAD JOSHI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has recently notified dual-fuel usage for agricultural and construction equipment vehicles;
- (b) if so, the details thereof;
- (c) whether this move will give boost to vehicles run on bio-fuel and help in reducing both cost and pollution; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (d) Yes madam. This Ministry has issued a notification G.S.R 1151(E) dated 29.11.2018 in which emission norms of agriculture tractors, power tillers, construction equipment vehicles and combine harvesters driven by dual fuel diesel with Compressed Natural Gas or Bio-Compressed Natural Gas or Liquefied Natural Gas engines have been laid down.
